

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER


In wake of the recent incident of fire at Karkardooma Courts, Delhi dated 07.06.2026, as a fire safety measure, all the Staff Members posted at Karkardooma Courts Complex, Delhi are directed to ensure that before leaving the office, all the electric appliance (UPS, Computers, photocopy Machines, Air conditioners and other electrical appliances etc.) installed at their work place should be in "switch OFF" mode.

All the Ld. Judicial Officers posted at Karkardooma Courts, Delhi are requested to ensure that all electrical appliance, installed in their respective Chamber remains "Switch OFF" while they are holding their respective Courts. They are also requested to ensure that all electrical appliance installed in their respective Chamber remains "switch OFF" when they leave the Chamber after office hours.

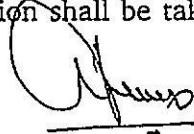
All the Branch In-charges/Readers/Ahlmads are directed to be remain vigilant and ensure that all electrical appliance, installed in their respective Branches/Courts/Ahlmad Rooms remains "switch OFF" after office hours and in case any electrical appliance found in faulty condition the same should be brought to the notice of the respective Care Taking Branch/PWD department immediately for necessary action to avoid any untoward incident of fire.

Further, all the Advocates who have been allotted a chamber/seat at Karkardooma Courts, Delhi to ensure before leaving the Court complex that all electric appliances installed at their work place/chambers should be "switch OFF" and in case any electrical appliance found in faulty condition the same should be brought to the notice of the Care Taking Branch/ PWD department for necessary action without any delay.

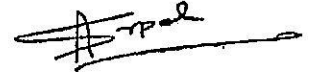
Non-compliance of the above said directions by any staff members will be viewed seriously and strict action shall be taken against the erring officials as per rules.



SANJAY GARG-II
Pr. District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi



SANJAY SHARMA-I
Pr. District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi



ASHWANI KUMAR SARPAL
Pr. District & Sessions Judge,
East District,
Karkardooma Courts, Delhi

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website

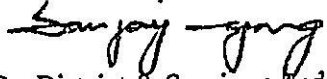
TMC

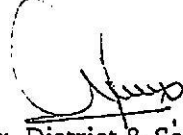
No 446-456 /Pr.D&SJ (East)/KKD/Delhi

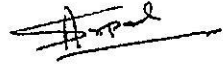
Dated: 10 JUN 2026

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. All the Ld. Judicial Officers/Officer In-charge posted at East, Shahdara and North-East Districts, Karkardooma Courts, Delhi with the request to convey the above direction to their respective Readers/Branch In-charges to strictly comply with the directions.
3. The President/Hony. Secretary with the request to circulate the same amongst the members of the BAR.
4. All the A.O.(Judl.)/All Branch In-charges/All Caretakers, posted at Karkardooma Courts Delhi.
5. The Branch Incharge, R&I Branch, East, North East & Shahdara with the direction to circulate the same in their respective district.
6. The Care Taker, East District to issue strict directions to all the Chowkidars on duty to remain vigilant.
7. PS to the Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. PS to the Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
9. PS to the Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
10. The Website Committee, Tis Hazari Courts and Karkardooma Courts.
11. Concerned File.


Pr. District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi


Pr. District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi


Pr. District & Sessions Judge,
East District,
Karkardooma Courts, Delhi

